

S.No.16

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

**CP(IB) 601/10/HDB/2018
AND
IA (IBC) 883/2024 in CP(IB) 601/10/HDB/2018
u/s. 10 of IBC, 2016**

IN THE MATTER OF:

M/s. RCM Infrastructure Ltd

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 883/2024

Liquidator called absent.

This is an application to take on record 8th progress report. Report taken on record.
Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)